THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/497

Dated Shillong, the 6th August 2024

It is hereby notified for the information of all concerned that on account of non-availability of Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh w.e.f. 7th to 9th August, 2024, all matters fixed before DIVISION BENCH I, II & III during the above dates shall stand adjourned and will appear in due course except for urgent matters which, if any, may be intimated to the Joint Registrar (Listing).

Further, all matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee in Court Room No.4.

By Order,

JOINT REGISTRAR (LISTING) Dated Shillong, the 6th August 2024

Memo NO.HCM.III/166/2019-Judl./Part-1/497A

- Copy for information to: -
 - 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
 - 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lord ship.
 - 5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
 - 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
 - 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
 - 8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
 - 9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
 - 10. All Court Masters/Court officers concerned for information and necessary action.
 - . 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 12. Notice Board.
 - 13. Office File.